

Shastri Bhavan, New Delhi
Dated: 04th August, 2015

ORDER

In continuation of this Department's earlier order of even number dated 08.04.2015, the President is pleased to engage the following Advocates as Central Government Counsel for conducting the Central Government Litigation before the High Court of Uttarakhand at Nainital with immediate effect for a period of **three** years or until further orders, whichever is earlier.

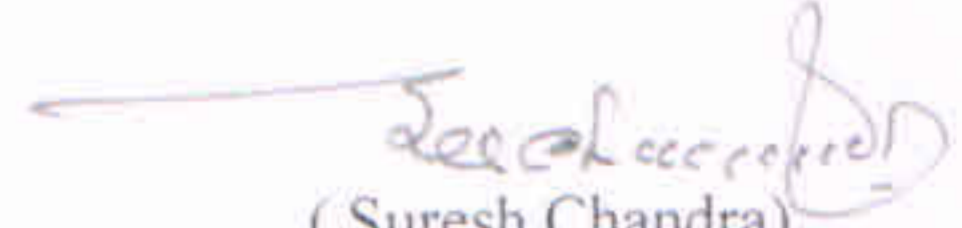
UTTARAKHAND HIGH COURT, NANITAL

CENTRAL GOVERNMENT COUNSEL

S. No.	Name S/Shri	Address
1.	Atul Bahuguna	Behind Shiv Mandir, Shamsheer Garh Road, Balawala, Dehradun, Distt.-Dehradun (M)-09720172028 (Uttarakhand)
2.	Monika Pant	2 nd Floor, Negi Bhawan, Dinalodge Compound, Mallital, Nainital (Uttarakhand) (M)-9410150348
3.	Dinesh Chandra Singh Rawat	Ashdale Compound, Sukhatal, Mallital, Nainital, Distt.-Nainital (Uttarakhand) (M)-9412037081
4.	Harish Pujari	Subhash Nagar. Gopeshwar, Chamoli (Uttarakhand) (M)-9412110015

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser




To

All above mentioned Panel Counsel.

Copy to:

1. Shri Rakesh Thapalilal, Assistant Solicitor General, Horthern Villa Compound, Near Head Post Office, Mallital, Nainital, Distt.Nainital (Uttarakhand).
2. The Registrar, High Court of Uttarakhand, Nainital.
3. The Accountant General, Uttarakhand, Dehradun.
4. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
5. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
6. Hindi Unit for Hindi version of this order.
7. NIC
8. Guard File/Judicial Section with 10 spare copies.


(B.S. Sharma)
Superintendent (L)